CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 38/2015 In O.A No. 2897/2014

New Delhi, this the 21st day of January, 2019

Hon'ble Sh. V. Ajay Kumar, Member (J) Hon'ble Ms. Aradhana Johri, Member (A)

Rohit Mathur, Age-27 years, S/o Sh. Ram Singh, H.No.1260, Near Dada Mandu, VPO-Karala, North West, Delhi-81.

...Petitioner

(By Advocate : Mr. Rajesh for Mr. Sachin Chauhan)

VERSUS

- 1. Sh. A.K. Bhattacharya, Chairman, Staff Selection Commission, Block No.12, CGO Complex, New Delhi-110 003.
- 2. Sh. Vilas Burde,
 Regional Director (NR),
 Govt. of India,
 Department of Personnel and
 Training, Staff Selection
 Commission, Block No.12,
 CGO Complex,
 New Delhi-110 003.

...Respondents

(By Advocate : Mr. Gyanendra Singh)

ORDER (ORAL)

Hon'ble Sh. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, it is submitted that the orders of this Tribunal have been complied with.

2. Accordingly, the C.P. is closed. Notices are discharged. No costs.

(Aradhana Johri) Member (A) (V. Ajay Kumar) Member (J)

/Mbt/